

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF BHARAT HITECH (CEMENTS) PRIVATE LIMITED

RELEVANT PARTICULARS		
1	Name of corporate Debtor	Bharat Hitech (cements) Private Limited
2	Date of incorporation of corporate debtor	08 th February 1999
3	Authority under which corporate debtor is incorporated / registered	ROC Kolkata
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51900WB1999PTC098270
5	Address of the registered office and principal office (if any) of corporate debtor	16, Ganesh Chandra Avenue, 4th Floor, Kolkata – 700013, West Bengal, India
6	Insolvency commencement date in respect of corporate debtor	30 th April, 2024
7	Estimated date of closure of insolvency resolution process	27 th October 2024
8	Name and registration number of the insolvency professional acting as interim resolution professional	Soumitra Lahiri, Registration Number: IBBI/IPA-001/IP-P00734/2017-2018/11232
9	Address and e-mail of the interim resolution professional, as registered with the Board	Flat 14D & E, Tower- 32, Genexx Valley, Joka, Diamond Harbour Road, Kolkata – 700104 Email: slahiri0207@gmail.com, Cell: +91 8420969857
10	Address and e-mail to be used for correspondence with the interim resolution professional	Soumitra Lahiri, Insolvency Professional Registration No: IBBI/IPA-001/IP-P00734/2017-2018/11232, Flat 14D & E, Tower- 32, Genexx Valley, Joka, Diamond Harbour Road, Kolkata – 700104, Email: ibc.bharatcements@gmail.com / slahiri0207@gmail.com , Cell: +91 8420969857
11	Last date for submission of claims	17 th May 2024
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads Physical Address: Soumitra Lahiri, Insolvency Professional , Registration No: IBBI/IPA-001/IP-P00734/2017-2018/11232, Flat 14D & E, Tower- 32,

	Genexx Valley, Joka, Diamond Harbour Road, Kolkata – 700104, Email: ibc.bharatcements@gmail.com / slahiri0207@gmail.com , Cell: +91 8420969857
--	---

- Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Bharat Hitech (cements) Private Limited on 30th April 2024.
- The creditors of Bharat Hitech (cements) Private Limited are hereby called upon to submit their claims with proof on or before 17th May 2024 to the interim resolution professional at the address mentioned against entry No. 10.
- The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.
- A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA.
- Submission of false or misleading proof of claim shall attract penalties.



SOUMITRA LAHIRI
INSOLVENCY PROFESSIONAL
REGN. NO.: IBBI/IPA-001/IP-P00734/2017-18/11232

Date: 02nd May 2024

Place: Kolkata

Soumitra Lahiri
Insolvency Professional
Registration no: IBBI/IPA-001/IP-P00734/2017-2018/11232
Flat 14D & E, Tower- 32, Genexx Valley, Joka,
Diamond Harbour Road, Kolkata – 700104
Email: slahiri0207@gmail.com /
ibc.bharatcements@gmail.com
Phone: +91 33 23903644,
Cell: +91 8420969857